

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD.

D.A./T.A. No. 967 1987.

CIM Employees Union Applicant(s).

UOI Versus Repondent(s).

Sl. No.	Date	Orders
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DK

Notice issued to applicant and his counsel by Regd post for 12-7-90.

No notice undelivered has been received so far.

Submitted

ms
29/6/90

30-7-90

DK

None present for the applicant.
Fix for orders before court on 12-7-90.
and issue notice to the applicant and his counsel.

DK
DK(J)

Copy of order issued,
20-7-90